

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**ORIGINAL APPLICATION No. 630 of 2023**

**IN THE MATTER OF:**

**ANAND ARYA**

**.....APPLICANT**

**VERSUS**

**UNION OF INDIA & OTHERS**

**.....RESPONDENT(s)**

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**THROUGH COUNSEL**

A handwritten signature in black ink, appearing to read 'Bhanwar Pal Singh Jadon'.

**BHANWAR PAL SINGH JADON**

**STANDING COUNSEL FOR STATE OF U.P.**

EMAIL- [bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

Ph: 9639286572

**DATE: 03.05.2025**

**PLACE: Noida**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No. 630 of 2023

IN THE MATTER OF:

ANAND ARYA

.....APPLICANT

VERSUS

UNION OF INDIA & OTHERS

.....RESPONDENT(s)

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8 IN COMPLIANCE

OF THE ORDER DT. 22.01.2025 PASSED BY THE HON'BLE

NATIONAL GREEN TRIBUNAL, NEW DELHI

I, Pranav Kumar..... aged about 5.9.76 years S/o Shri. Padma. Dhar. Singhania  
presently posted as D.A. Gaurav. Rosh. Nagar. U.P......, do hereby  
solemnly affirm and state on oath as under:

1. That I, the Deponent in the above captioned matter am fully conversant with the facts of the case and is competent and authorized to swear the present response.



2. That I state that the contents of the response have been drafted by my counsel on my instructions and the contents of the same are true to my knowledge and nothing material has been concealed therefrom.

**I. BACKGROUND AND CONTEXT OF THE MATTER**

3. That the present matter pertains to conservation and notification of Dhanauri Wetlands in Greater Noida, Gautam Budh Nagar, Uttar Pradesh. That the applicant has prayed to notify the Dhanauri Wetlands as Wetlands in terms of the directions of the Supreme Court in the orders dt. 08.02.2017 and 04.10.2017 passed in W.P. (Civil) No. 230/2001 in the matter of *M.K. Balakrishnan Vs. Union of India & Ors.*

4. That it is relevant to note here that Hon'ble Supreme Court, in the case of *M.k Balakrishnan vs. Union of India & Ors. (W.P.(Civil) No. 230/2001)*, addressed the conservation of wetlands in India. By virtue of orders dated 08.02.2017 & 04.10.2017, the court directed the application of rule IV of the wetland's conversations and management rules, 2010 to 2,01,503 mapped wetlands with an area of 2.25 Ha and above which includes Dhanauri wetlands.

**II. IDENTIFICATION AND RECOGNITION OF THE WETLAND**

5. That the Master Plan-2041 of YIEDA (Respondent No-10) delineates that the Dhanauri Wetlands covers an area of 46.35 hectares. Furthermore, an

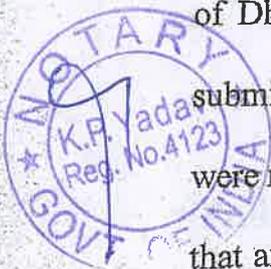


adjacent buffer zone of approximately 66.54 hectares has been designated, resulting in a total combined area of the water body and buffer zone amounting to 112.89 hectares.

6. That in the 74th Board meeting of YIEDA (Respondent No- 10) convened on 08.09.2022, subsequent to thorough deliberation by the board of directors, it was resolved and approved that Dhanauri wetland shall be designated solely as a wetland. That subsequently, No Objection Certificate (NOC) was issued by YEIDA (*Refer @ page 511 of Judicial Record*). In accordance with the resolution of the Authority, it is imperative to undertake requisite measures to formally designate the Dhanauri wetland exclusively as a wetland, as outlined in the proposed configuration set forth in the draft Master Plan-2041. The same has been communicated through letter dated 08.09.2022 by the CEO, YIEDA.

### III. INITIAL STEPS UNDERTAKEN BY RESPONDENT

7. It is submitted that the Deponent on 14.02.2019 submitted a brief document of Dhanauri wetland to the State Wetland Authority, U.P. It is further submitted that certain objections were raised and some requisite documents were required by the state wetland authority. It is pertinent to mention here that after curing all the defects, deficiencies on 05.07.2024, the DFO has



sent brief documents to the state wetland authority vide letter 179/2-1, Gautam Buddh Nagar, 05.07.2024 with complete necessary documents.

**IV. DIRECTION FOR MEETING HELD BY THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEAD OF DEPARTMENT, U.P., LUCKNOW**

8. That furthermore, the Principal Chief Conservator of Forests and Head of Department, U.P., Lucknow has written a letter dt. 23.04.2025, to the :

- Chief Conservator of Forests, Western Zone, U.P., Meerut.
- Chief Conservator of Forests, Eco Development/State Wetland Authority, U.P., Lucknow.
- Conservator of Forests & Regional Director, Meerut Circle, U.P., Meerut.
- Divisional Forest Officer, Gautam Buddh Nagar Forest Division, Noida.

That vide the said letter it was directed to the concerned authorities to attend a meeting scheduled on 25.04.2025 at 11:00 AM under the chairmanship of the Principal Chief Conservator of Forests and Head of Department, U.P., Lucknow for the discussion of the issue in the present matter.



A Copy of the letter dt. 23.04.2025 has been annexed herewith as  
**ANNEXURE A-1.**

**V. DISCREPANCIES NOTED IN WETLAND DOCUMENTATION**  
**- DIRECTION FOR CORRECTION**

9. That as per the discussions held in the aforementioned meeting, the Chief Conservator of Forests, Eco Development/Member-Secretary, Uttar Pradesh State Wetland Authority, Lucknow has written a letter dt. 25.04.2025 to the Deponent. Through the said letter, the Deponent was directed to address the following discrepancies and submit the corrected document along with the required attachments:

- i. WWF India has been mentioned as the information compiler, which is incorrect. Please mention the name of the departmental office instead.
- ii. The brief document does not bear the signatures of the Chairman and Members of the District Wetland Committee.
- iii. The checklist has not been attached.
- iv. The brief document has not been signed on each page by you.
- v. The prescribed Enclosure-1 for the brief document has not been attached.



- vi. Since a part of the wetland also lies in District Bulandshahr, consent from the District Wetland Committee, Bulandshahr is necessary and must be enclosed.

A Copy of the letter dt. 25.04.2025 has been annexed herewith as **ANNEXURE A-2.**

**VI. DIRECTIONS FOR PROVIDING THE BRIEF DOCUMENT**

10. That the Chief Conservator of Forests (Eco Development)/Member Secretary, Uttar Pradesh State Wetland Authority, Lucknow has written a letter dt. 25.04.2025 to the District Magistrate (Chairperson, District Wetland Committee), Gautam Buddh Nagar and the District Magistrate (Chairperson, District Wetland Committee), Bulandshahr. That vide the said letter, it has been directed to the DM, Gautam Buddh Nagar and DM, Bulandshahr to provide a **brief document** of the wetland in the format prescribed by the Government of India and duly signed by all the members.

A Copy of the letter dt. 25.04.2025 has been annexed herewith as **ANNEXURE A-3.**



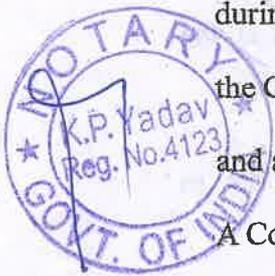
**VII. MEETING HELD BY DISTRICT MAGISTRATE, GAUTAM BUDH NAGAR**

11. That with respect to the objections raised in the aforementioned letter dt. 25.04.2025, the Deponent has written a letter dt. 29.04.2025. That the said letter states that under the chairmanship of the District Magistrate, Gautam Buddh Nagar a meeting is scheduled to be held on 01.05.2025 at 1:00 PM in the Collectorate Auditorium, Surajpur. That vide the said letter, the concerned authorities were directed to participate in the said meeting. A Copy of the letter dt. 29.04.2025 has been annexed herewith as **ANNEXURE A-4.**

12. In compliance of the letter dt. 29.04.2025, a meeting of the District Wetland Committee was convened at 1:00 PM on 01.05.2025 under the chairmanship of the District Magistrate/Chairperson, District Wetland Committee in the Collectorate Auditorium, Surajpur, Greater Noida. That during the said meeting, the Deponent presented the brief document before the Committee. The presented document was approved by the Chairperson and all members of the Committee and was signed unanimously.

A Copy of the brief document has been annexed herewith as **ANNEXURE A-5.**

**VIII. PROCEEDINGS FOR APPROVAL FROM DISTRICT  
WETLAND COMMITTEE, BULANDSHAR:**



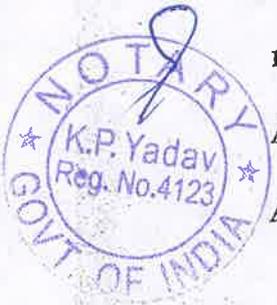
13. That with respect to the consent from the District Wetland Committee, Bulandshahr, the Deponent has written a letter dt. 28.04.2025 to the Divisional Director, Social Forestry Division, Bulandshahr to take appropriate actions and provide with the necessary instructions.

A Copy of the letter dt. 28.04.2025 has been annexed herewith as **ANNEXURE A-6.**

14. That subsequently, the Divisional Forest Officer, Social Forestry Division, Bulandshahr has written a letter dt. 01.05.2025 to the Sub-Divisional Magistrate, Sikandrabad. That vide the said letter it is informed that the area of Amirpur Bangar falls within District Bulandshahr. Hence, it has been requested to Sub-Divisional Magistrate, Sikandrabad to provide the requisite brief document (record) related to Amirpur Bangar, so that further necessary action may be taken.

A Copy of the letter dt. 01.05.2025 has been annexed herewith as **ANNEXURE A-7.**

15. That in response to the aforementioned letter, the Sub-Divisional Magistrate, Sikandrabad, District Bulandshahr has written a letter dt. 01.05.2025 to the Divisional Director, Social Forestry Division, Bulandshahr. That the said letter states that village, Amirpur Bangar, Tehsil Sikandrabad, District Bulandshahr, is included in the list of villages



notified under the Yamuna Expressway Authority. It is listed at Serial No. 284 of Notification No. 3877/77-4-2001-3(N)/2001 dated 22.08.2001.

Since the village Amirpur Bangar falls under the jurisdiction of YEIDA, all rights related to its development lie with the said Authority.

A Copy of the letter dt. 01.05.2025 has been annexed herewith as **ANNEXURE A-8.**

16. That furthermore, the Divisional Director, Social Forestry Division, Bulandshahr has written a letter dt. 01.05.2025 to the Deponent. That the said letter states that the village Amirpur Bangar, Pargana, Tehsil Sikandrabad falls under the jurisdiction of Yamuna Expressway Authority, all rights related to development therein are vested in the said Authority. Hence, with respect to the land of village Amirpur Bangar in District Bulandshahr falling within the Dhanauri Wetland, preparation of a brief document for its declaration under the Wetlands Rules, 2017 by the District Wetland Committee, Bulandshahr is not required.

A Copy of the letter dt. 01.05.2025 has been annexed herewith as **ANNEXURE A-9.**



**IX. SUBMISSION OF THE BRIEF DOCUMENT AFTER THE CURING THE OBJECTIONS**

17. That the Deponent has written a letter dt. 01.05.2025 to the Conservator of Forests/Regional Director, Social Forestry, Meerut Circle, Meerut. That the said letter states that the objections raised by the Chief Conservator of Forests, Eco-Development/Member Secretary, U.P. State Wetland Authority, Lucknow in the letter dated 25.04.2025 have been resolved and the brief document of Dhanauri Wetland has been prepared as per the format prescribed by the Government of India, along with a 1:4000 scale map approved and signed by all members of the District Wetland Committees of Gautam Buddh Nagar and Bulandshahr.

A Copy of the letter dt. 01.05.2025 has been annexed herewith as ANNEXURE A-10.

**X. DIRECTION FOR EXPEDITED APPROVAL OF BRIEF DOCUMENT FROM TECHNICAL COMMITTEE**

18. That subsequently, the Chief Conservator of Forests, Eco Development /Member Secretary, Uttar Pradesh State Wetland Authority, Lucknow has written a letter dt. 02.05.2025 to the Forest Conservator, Luptpray Pariyojana/ Member Secretary, Technical Committee, State Wetland Authority, Lucknow. That the said letter states that the Brief Document of Dhanauri Wetland has been received in the office of the Chief Conservator of Forests, Eco Development/Member Secretary, Uttar Pradesh State Wetland Authority, Lucknow and the same is forwarded to be placed

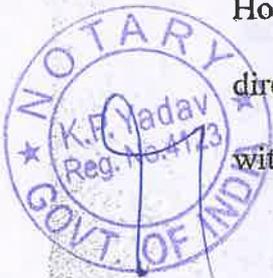


before the Technical Committee for its approval. That the Technical Committee was constituted under Government Order No. 847/14-4-2018-RIT(6)/2017 dated 25.05.2018, and its Member Secretary is the Conservator of Forests, Luptpray Project, Uttar Pradesh, Lucknow. Therefore, the vide the said letter it has been directed to the **Technical Committee** to take the said matter seriously and approve the said Brief Document without any delay because this matter is covered by the order of the Hon'ble Tribunal.

A Copy of the letter dt. 02.05.2025 has been annexed herewith as **ANNEXURE A-11**.

19. That the deponent is duty bound to fulfil the obligation which are assigned under the law and directions passed by this Hon'ble Tribunal. The Deponent is fully committed to ensure strict adherence to the orders of this Hon'ble Tribunal and undertakes to faithfully comply with any further directions or instructions that may be issued by this Hon'ble Tribunal, without demur or delay.

20. Hence, the present response is being submitted for the kind perusal of this Hon'ble Tribunal. It is prayed that the same be taken on record.



DEPONENT

VERIFICATION

Verified at Noida on this 03 day of May, 2025, that the contents of the above affidavit from paragraphs 1 to 20 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

DEPONENT



ATTESTED  
K.P. YADAV  
NOTARY PUBLIC  
3 MAY 2025

SECRET

SECRET

The following information was obtained from the files of the [redacted] and is being furnished to you for your information. It is to be used only for the purpose stated and is not to be disseminated outside of the [redacted] without the express approval of the [redacted].

SECRET

[Faint, illegible handwritten text or markings, possibly a signature or initials.]

## ANNEXURE 7A-1

कार्यालय प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ।

पत्रांक-को०के० 3058 / 6ई-2(एन०जी०टी०) दिनांक, लखनऊ, अप्रैल 23, 2024.

सेवा में,

1. मुख्य वन संरक्षक, पश्चिमी क्षेत्र, उ०प्र०, मेरठ।
2. मुख्य वन संरक्षक, ईको विकास/राज्य आर्द्रभूमि प्राधिकरण, उ०प्र०, लखनऊ।
3. वन संरक्षक एवं क्षेत्रीय निदेशक, मेरठ वृत्त, उ०प्र०, मेरठ।
4. प्रभागीय वनाधिकारी, गौतमबुद्धनगर वन प्रभाग, नोएडा।

विषय- मा० एन०जी०टी० में योजित ओ०ए० संख्या-630/2023 आनन्द आर्या बनाम यूनियन ऑफ इंडिया व अन्य के सम्बन्ध में।

महोदय,

उक्त विषयक ओ०ए० धनौरी खुर्द एवं पारसौल ग्रेटर नोएडा में स्थित आर्द्र भूमि आदि से सम्बन्धित है, जो अत्यन्त महत्वपूर्ण है। वाद में दिनांक 05.05.2025 को जवाब दाखिल किया जाना है।

अतः आपको निर्देशित किया जाता है कि उक्त विषयक वाद में प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ अध्यक्षता में दिनांक 25.04.2025 को पूर्वान्ह 11:00 बजे उनके कार्यालय कक्ष में समस्त सुसंगत अभिलेखों सहित पूर्ण तैयारी के साथ भाग लेना सुनिश्चित करें।

यह पत्र प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ महोदय द्वारा दूरभाष पर दिये गये निर्देश के क्रम निर्गत किया जा रहा है।

भवदीय,

(प्रमोद कुमार गुप्ता)  
मुख्य वन संरक्षक कोर्टकेस,  
उ०प्र०, लखनऊ।

संख्या- 3058 / तददिनांकित।

प्रतिलिपि प्रधान मुख्य वन संरक्षक, वन्य जीव, उ०प्र०, लखनऊ को इस अनुरोध के साथ प्रेषित कि उक्त ओ०ए० में दिनांक 25.04.2025 को पूर्वान्ह 11:00 बजे आहूत बैठक में ससमय प्रतिभाग करने का कष्ट करें।

(प्रमोद कुमार गुप्ता)  
मुख्य वन संरक्षक कोर्टकेस,  
उ०प्र०, लखनऊ।

संख्या- 3058 / तददिनांकित।

प्रतिलिपि प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र०, लखनऊ को उनके द्वारा दूरभाष पर दिनांक 23.04.2025 को दिये गये निर्देश के क्रम में सूचनार्थ प्रेषित।

(प्रमोद कुमार गुप्ता)  
मुख्य वन संरक्षक कोर्टकेस,  
उ०प्र०, लखनऊ

कार्यालय मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्रांक- 101 / 26-11(UPSWA)

लखनऊ, दिनांक, अप्रैल 25, 2025

सेवा में

प्रभागीय वनाधिकारी,  
गौतमबुद्धनगर वन प्रभाग,  
गौतमबुद्धनगर।

विषय-

धनौरी वेटलैण्ड को अधिसूचित करने हेतु ब्रीफ डॉक्यूमेन्ट तैयार कर प्रेषित करने के सम्बन्ध में।

संदर्भ-

आपका पत्रांक-179/2-1, दिनांक 05.07.2024

महोदय,

कृपया उपरोक्त विषयक के क्रम में अपने संदर्भित पत्र का संज्ञान ले जिसके द्वारा धनौरी वेटलैण्ड के ब्रीफ डॉक्यूमेन्ट को प्रेषित किया गया है। इस सम्बन्ध में कृपया निम्नलिखित त्रुटियों का निराकरण एवं अन्य वांछित अभिलेख संलग्न कर प्रेषित करने का कष्ट करें:-

1. सूचना संकलन कर्ता के रूप में WWF इण्डिया लिखा गया है जो सही नहीं है। कृपया विभागीय कार्यालय का नाम लिखें।
2. वेटलैण्ड का ऐरिया 151.78 हे० लिखा गया है जिसकी पुष्टि हेतु राजस्व अभिलेख संलग्न नहीं किया गया है।
3. ब्रीफ डॉक्यूमेन्ट पर जिला आर्द्रभूमि समिति के अध्यक्ष एवं सदस्यों हस्ताक्षर नहीं हैं।
4. चेक लिस्ट संलग्न नहीं किया गया है।
5. ब्रीफ डॉक्यूमेन्ट के प्रत्येक पृष्ठ पर आपके हस्ताक्षर नहीं हैं।
6. ब्रीफ डॉक्यूमेन्ट हेतु निर्धारित एन्केजर-1 संलग्न नहीं है।

चूकि वेटलैण्ड आंशिक भाग जनपद बुलन्दशहर में भी फैला है, जिला आर्द्रभूमि समिति बुलन्दशहर की सहमति भी आवश्यक है, जिसे संलग्न किया जायें।

कृपया भारत सरकार द्वारा ब्रीफ डॉक्यूमेन्ट निर्धारित प्रपत्र में ब्रीफ डॉक्यूमेन्ट तैयार कर सात दिन के भीतर प्रस्तुत करें। प्रकरण इस विषय में मा० राष्ट्रीय हरित अधिकरण में योजित वाद से सम्बन्धित हैं। अतः इसमें तत्परता से कार्यवाही करें तथा ध्यान रखें कि कोई त्रुटि ना रहें जायें।

भवदीय,

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्रांक- 101 / उक्त दिनांकित।

प्रतिलिपि:- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उत्तर प्रदेश लखनऊ को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्रांक- 101 / उक्त दिनांकित।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य वन संरक्षक कोर्ट केस, उत्तर प्रदेश, लखनऊ।
2. मुख्य वन संरक्षक, मेरठ क्षेत्र, मेरठ।
3. वन संरक्षक, मेरठ वृत्त, मेरठ।

कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर  
पत्रांक 4696 / 114-1 दिनांक 26/12/25  
प्रतिलिपि के साथ प्रेषित है उपरोक्तानुसार  
आपत्तिक का निराकरण केन्द्र प्रेषित सम्बन्ध

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

महत्वपूर्ण / एन.जी.टी. / सुनवाई तिथि 05.05.2025

कार्यालय मुख्य वन संरक्षक, ईको विकास / सदस्य-सचिव, उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।  
पत्र संख्या- 100 / 26-11(UPSWA) लखनऊ: दिनांक: 25 अप्रैल, 2025

सेवा में,

1. जिलाधिकारी / अध्यक्ष, जिला आर्द्रभूमि समिति, गौतमबुद्धनगर।
2. जिलाधिकारी / अध्यक्ष, जिला आर्द्रभूमि समिति, बुलन्दशहर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22.01.2025

महोदय,

अवगत कराना है कि प्रभागीय वनाधिकारी, गौतमबुद्धनगर द्वारा अवगत कराया गया है कि धनौरी वेटलैण्ड, जो जनपद गौतमबुद्धनगर एवं बुलन्दशहर में फैला हुआ है, के संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विषयांकित वाद में निर्णय दिनांक 22.01.2025 पारित करते हुए इसे वेटलैण्ड्स रूल्स, 2017 के अधीन वेटलैण्ड घोषित करने का निर्णय पारित किया गया है।

इस संबंध में अवगत कराना है कि किसी भी वेटलैण्ड को इसे वेटलैण्ड्स रूल्स, 2017 के अधीन घोषित करने हेतु सर्वप्रथम भारत सरकार द्वारा निर्धारित प्रारूप में उस वेटलैण्ड का ब्रीफ डाक्यूमेंट, 1:4000 स्केल पर मानचित्र सहित, बनाया जाता है तथा उस ब्रीफ डाक्यूमेंट का अनुमोदन जिला आर्द्रभूमि समिति द्वारा करते हुए उसे राज्य आर्द्रभूमि प्राधिकरण को अधिसूचित किये जाने हेतु संस्तुति सहित प्रेषित किया जाता है।

इसी क्रम में अनुरोध है कि वांछित ब्रीफ डाक्यूमेंट सभी सदस्यों के हस्ताक्षर सहित इस कार्यालय को 07 दिन के अन्दर प्रेषित किये जाने हेतु आवश्यक कार्यवाही करने का कष्ट करें।

विषयगत वाद में अगली सुनवाई दिनांक 05.05.2025 को नियत है।

भवदीय,



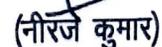
(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास / सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्र संख्या 100 / उक्तदिनांकित।

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. प्रभागीय वनाधिकारी / सदस्य-सचिव, जिला आर्द्रभूमि समिति, गौतमबुद्धनगर।
2. प्रभागीय वनाधिकारी / सदस्य-सचिव, जिला आर्द्रभूमि समिति, बुलन्दशहर।



मुख्य वन संरक्षक, ईको विकास / सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

# ANNEXURE A-4

बैठक दिनांक 01-05-2025

कार्यालय प्रभागीय वनाधिकारी, गौतमबुद्धनगर वन प्रभाग,  
पत्रांक 4736 /18-1, गौतमबुद्धनगर दिनांक 29-04-2025।

ई-1, सैक्टर 01, नौएडा।

सेवा में,

1. उपजिलाधिकारी, दादरी, जेवर एवं सदर।
2. अधिशासी अभियन्ता, ऊपरी मांट ब्रांच खुर्जा बुलन्दशहर।
3. अधिशासी अभियन्ता हैड वर्क्स खण्ड गंग नहर ओखला।
4. जिला विकास अधिकारी, गौतमबुद्धनगर।
5. जिला पंचायत राज अधिकारी, गौतमबुद्धनगर।
6. क्षेत्राधिकारी, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, नोएडा।
7. क्षेत्राधिकारी, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड ग्रेटर नोएडा।
8. जिला कृषि अधिकारी, गौतमबुद्धनगर।
9. जिला मत्स्य अधिकारी, गौतमबुद्धनगर।
10. खण्ड विकास अधिकारी, दादरी/जेवर/बिसरख।

विषय:- दिनांक 01.05.2025 को बैठक का आयोजन।

महोदय,

जिलाधिकारी, महोदय गौतमबुद्धनगर की अध्यक्षता में दिनांक 01-05-2025 को अपरान्ह 1.00 बजे कलैक्ट्रेट सभागार, सूरजपुर में बैठक का आयोजन किया गया है। अतः आप समस्त सूचनाओ सहित बैठक में प्रतिभाग करने का कष्ट करें। उक्त पत्र जिलाधिकारी महोदय से प्राप्त निर्देश के क्रम में जारी किया जा रहा है।

बैठक का एजेण्डा निम्न प्रकार है:-

1. मा0राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22-01-2025।
2. धनौरी वेटलैण्ड को वेटलैण्ड रूल्स 2017 के अधीन वेटलैण्ड घोषित करने के संबंध में मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ की पत्र संख्या-100/26-11 दिनांक 25-04-2025 द्वारा प्राप्त निर्देश के क्रम में धनौरी वेटलैण्ड को अधिसूचित करने हेतु जिला आर्द्रभूमि समिति से अनुमोदन प्राप्त करना।
3. जनपद के समस्त वेटलैण्ड की Ground truthing एवं boundary demarcation का कार्य कराने के संबंध में।

भवदीय,

प्रभागीय वनाधिकारी,

गौतमबुद्धनगर वन प्रभाग, गौतमबुद्धनगर

पत्रांक 4736 /

दिनांकित

प्रतिलिपि निम्नलिखित की सेवा में सादर इस अनुरोध के साथ प्रेषित कि संबंधितो को मा0 एन0जी0टी0 के आदेश के अनुपालन में आयोजित बैठक में प्रतिभाग करने हेतु संबंधित को निर्देशित करने का कृपा करें:-

1. मुख्य कार्यपालक अधिकारी, नोएडा औद्योगिक विकास प्राधिकरण, नोएडा।
2. मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, ग्रेटर नोएडा।
3. मुख्य कार्यपालक अधिकारी, यमुना औद्योगिक विकास प्राधिकरण, ग्रेटर नोएडा।

प्रभागीय वनाधिकारी,

गौतमबुद्धनगर वन प्रभाग, गौतमबुद्धनगर

पत्रांक 4736 /

दिनांकित

प्रतिलिपि:-

1. जिलाधिकारी, महोदय गौतमबुद्धनगर की सेवा में सूचनार्थ प्रेषित।
2. अपर मुख्य कार्यपालक अधिकारी, नोएडा, ग्रेटर नोएडा एवं यमुना औ0 वि0 प्राधिकरण को सूचार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
3. मुख्य विकास अधिकारी, गौतमबुद्धनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. अपर जिलाधिकारी (वित्त एवं राजस्व) गौतमबुद्धनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
5. जिला विकास अधिकारी, गौतमबुद्धनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी,

गौतमबुद्धनगर वन प्रभाग, गौतमबुद्धनगर

कार्यवृत्त:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्य बनाम उ0प्र0 सरकार व अन्य में दिनांक 22-01-2025 में निर्णय पारित करते हुए धनौरी वेटलैण्ड को वेटलैण्ड रूल्स 2017 के अधीन वेटलैण्ड घोषित करने के संबंध में मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्र भूमि प्राधिकरण, लखनऊ की पत्र संख्या 100/26-11 दिनांक 25-04-2025 द्वारा निर्देश प्राप्त हुए हैं कि धनौरी वेटलैण्ड को अधिसूचित करने हेतु जिला आर्द्र भूमि समिति से अनुमोदन प्राप्त कर लिया जाये।

प्राप्त निर्देश के क्रम में दिनांक 01-05-2025 को अपरान्ह 1.00 बजे जिलाधिकारी, /अध्यक्ष, जिला आर्द्र भूमि समिति की अध्यक्षता में कलेक्ट्रेट सभागार, सूजरपुर ग्रेटर नोएडा में जिला वेटलैण्ड समिति की बैठक आयोजित की गयी। बैठक में, श्री प्रमोद कुमार, प्रभागीय वनाधिकारी, गौतमबुद्धनगर, /सदस्य सचिव एवं समिति के समस्त सदस्यों द्वारा प्रतिभाग किया गया। प्रभागीय वनाधिकारी, गौतमबुद्धनगर द्वारा बैठक में उपस्थित अधिकारियों का स्वागत किया गया।

प्रभागीय वनाधिकारी/सदस्य सचिव द्वारा समिति के समक्ष धनौरी वेटलैण्ड को अधिसूचित करने हेतु मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्र भूमि प्राधिकरण, लखनऊ द्वारा अपनी पत्र संख्या 101/26-11(UPSWA)17/दिनांक 25-04-2025 द्वारा आपत्तियों का निराकरण करके ब्रीफ डाक्यूमेंट प्रस्तुत किया गया। प्रस्तुत डाक्यूमेंट पर समिति अध्यक्ष एवं समस्त सदस्यों द्वारा अनुमोदन किया गया एवं ब्रीफ डाक्यूमेंट पर सर्व सम्मति से हस्ताक्षर किये गये।

जनपद में स्थित समस्त वेटलैण्ड की Ground truthing एवं Boundary Demarcation का कार्य कराये जाने के संबंध में जिलाधिकारी महोदय के पत्रांक 4223/18-1 दिनांक 26-03-2025 द्वारा निर्देश जारी किये गये थे। किन्तु अभी तक उक्त कार्य सम्पादित नहीं किया गया है। बैठक में निर्देश दिये गये कि पत्र में उल्लिखित निर्देशानुसार कार्यवाही पूर्ण कर अवगत कराया जाये। (कार्यवाही समस्त प्राधिकरण/समस्त उपजिलाधिकारी, समस्त क्षेत्रीय वन अधिकारी)

बैठक धन्यवाद के साथ समाप्त हुई।

जिलाधिकारी, /अध्यक्ष  
जिला आर्द्र भूमि समिति,  
गौतमबुद्धनगर

## कार्यालय जिलाधिकारी, गौतमबुद्धनगर

पत्रांक: 4764/18-1, दिनांक गौतमबुद्धनगर 01/05/2025।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं इस अनुरोध के साथ प्रेषित की संबंधित को यथोचित कार्यवाही करने हेतु निर्देशित करने की कृपा करें।

1. मुख्य कार्यपालक अधिकारी, नोएडा औद्योगिक विकास प्राधिकरण।
2. मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा आद्योगिक विकास प्राधिकरण।
3. मुख्य कार्यपालक अधिकारी, यमुना औद्योगिक विकास प्राधिकरण।

जिलाधिकारी, /अध्यक्ष  
जिला आर्द्र भूमि समिति,  
गौतमबुद्धनगर

पत्रांक ५२६५ / , दिनांकित।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य विकास अधिकारी, गौतमबुद्धनगर।
2. अपर जिलाधिकारी वित्त/राजस्व गौतमबुद्धनगर।
3. प्रभागीय वनाधिकारी/सदस्य सचिव गौतमबुद्धनगर।
4. जिला विकास अधिकारी, गौतमबुद्धनगर।
5. उपजिलाधिकारी दादरी/सदर/जेवर।
6. क्षेत्राधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड नोएडा।
7. क्षेत्राधिकारी, उ०प्र० प्रदूषण नियन्त्रण बोर्ड ग्रेटर नोएडा।
8. जिला पंचायत राज अधिकारी, गौतमबुद्धनगर।
9. अधिशासी अभियंता, भूगर्भ जल विभाग, गौतमबुद्धनगर।
10. अधिशासी अभियंता, सिंचाई विभाग, गौतमबुद्धनगर।
11. श्री अभीष्ट कुसुम गुप्ता, पर्यावरणविद-विशेष आमंत्रित सदस्य जिला वेटलैण्ड समिति गौतमबुद्धनगर।
12. समस्त खण्ड विकास अधिकारी गौतमबुद्धनगर।

जिलाधिकारी, /अध्यक्ष  
जिला आर्द्र भूमि समिति,  
गौतमबुद्धनगर

## BRIEF DOCUMENT OF DHANAURI WETLAND, G.B. NAGAR, UTTAR PRADESH



GAUTAM BUDDH NAGAR FOREST DIVISION

**FORMAT FOR CHECK LIST**

Name of Wetland: Dhanauri Wetland

- ✓ Responsible agency clearly identified and details of contact person included.
- ✓ Wetland boundary delineated using GIS and firmed up by adequate ground truthing.
- ✓ Wetland map provided at required scale (1: 10,000 scale for all high-altitude wetlands and 1:25,000 for wetlands 500ha): 1:4000 scale map attached as annexure 1
- ✓ Wetland zone of influence delineated and included in wetland map or a separate map.
- ✓ Wetland zone of influence sufficient to manage all activities.
- ✓ Site's importance listed; and for major categories, justification provided.
- ✓ Site's biodiversity values listed, and for major categories, justification provided.
- ✓ List of existing rights and privileges provided.
- ✓ Consistency or, inconsistency of existing right and privileges indicated to be best of available Knowledge.
- ✓ Threats to site listed, and for major categories details provided.
- ✓ List of activities to be prohibited is provided.
- ✓ List of activities to be regulated is provided.

Date:

Place:

Name :- Pramod Kumar प्रभागीय वनाधिकारी  
 Designation :- Divisional Forest Officer गौतमबुद्धनगर वन प्रभाग  
 Postal :- E-1, Sector-1, गौतमबुद्धनगर  
 Address :- Gautam Buddh Nagar, U.P.  
 Pin code :- 201301  
 Mobile No :- 7839435171

Pramod

ALL INDIA  
 RANGE FOREST OFFICER  
 SIKANDRABAD RANGE  
 GAUTAMBUDH NAGAR

DAB

सहायक निदेशक मत्स्य  
 गौतमबुद्ध नगर  
 DPRO

A  
ADCH), YEIDA

B.E. Indigation.

C.S.

जिजाय नरी  
 गौतमबुद्ध नगर

## PROPOSAL FOR NOTIFICATION OF DHANOURI WETLAND

RANGE- SIKANDRABAD,  
DIVISION-GAUTHAMBUDH NAGAR FOREST DIVISION, GAUTHAMBUDH  
NAGAR.

Latitude: From N 28°20'0" To 28°20'30"

Longitude: From E 77°35'30" To 77°37'30"

India is a developing country but population growth along with industrial development, urban development and increased use of chemical fertilizers, insecticides, pesticides in agricultural fields is causing pollution to all natural resources. Human life is dependent on air and water and any country cannot afford ruiness of these.

Nowadays India is facing scarcity of water resources. Rain water is one of the most valuable resource which has to be preserved properly for our future. To achieve this we need to conserve our existing wetland. Wetland reduces the adverse impact from storm damage, flooding, etc. & maintains water level, recharge groundwater, act as carbon sink, controls climatic conditions and pests. Wetlands are also important for biodiversity and provide significant economic social and cultural benefits like support agriculture activities by providing a source of water for irrigation and livestock and for domestic consumption. Pasture on inland floodplain wetlands are more productive than those in adjacent areas, recreational and tourist activities.

Wetland in Uttar Pradesh are facing conversions to farmlands and urban areas. Nowhere is this more visible than in National Capital Region of western Uttar Pradesh where infrastructure needs for a rapidly-growing urban area is competing with the ability of the state to conserve wetlands. One specific wetland which has a strong conservation need is the **Dhanauri Wetland, situated in Greater Noida of Gautam buddha Nagar, which is a very important site for Sarus Cranes.** This single site is very much favourable for breeding of Sarus Cranes and other migratory birds.

### NEED OF DECLARING DHANOURI AS WETLAND

Dhanauri wetlands is situated at the junction of 03 villages viz., Dhanauri Khurdh, Thasrana in Gautambuddhanagar district and Amipur Bangar in Bulandshahar district. Although the catchment area include land all three villages, the water body includes land from only Thesrana. Total area of water spread during monsoon is approximately 46.352 ha, whereas most of the area is privately owned agriculture land and only of land is community land owned by Gram Samaj. The wetlands

*Anamika*  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTHAMBUDH NAGAR

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area lies in YEIDA notified area. YEIDA has given NOC for declaring this 112.89 ha land as wetland and left as green area. YEIDA, otherwise has acquired agriculture land for development. Most of the wetland area is private agriculture land which is put to use for raising crop as mostly the land is not inundated by water.

Now government of Uttar Pradesh has proposed to declare Dhanauri wetland under wetland rules, 2017. Various activities that are proposed to be prohibited and regulated in the area of influence are mentioned in section 7,8 and 9 of the brief document. The recommendation for prohibiting and regulating various activities are based on the assumption that by doing so, the river will get opportunity for rejuvenation and more protection from future activities which may hamper the existing wetland from inside/outside too.

The proposal in the prescribed formats (Brief doc, Annexure 1, 2) is here with annexed for getting Dhanauri notified under wetland rules, 2017.

*Anamika*  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHNAGAR

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State/ Union Territory: Uttar Pradesh

Name and address of person (s) compiling this information:

Range Forest Officer (Sikandrabad) Kasna, Range, Gautambudh Nagar (U.P.)

Ms. Anamika, Range Forest Officer

### SECTION 1: IDENTIFICATION, LOCATION AND JURISDICTION

- 1.1 Name of the Wetland (Alternate names, including in local language should be given in parenthesis after official name): Dhanauri Wetland.
- 1.2 Name of the Village(s) and Tehsil(s): Dhanauri Khurd (Village), Thasrana (Village), Sadar (Tehsil) Amipur Bangar (Village) Sikandrabad tehsil.
- 1.3 Name of the District(s): Gautambuddh Nagar
- 1.4 State / Union Territory: Uttar Pradesh
- 1.5 Geographical coordinates (Latitude and Longitude, degree, minutes and second)  
Latitude: 28°20'0" N and 28° 20'30"  
Longitude: 77°35'30" E and 77°37'30" E
- 1.6 Name of the protected area (please write 'not applicable' if the wetland is not located in a protected area): Not Applicable.
- 1.7 Name of the State Government/UT Administration Department/Agency which has jurisdiction over the wetland: Environment, Forest and Climate Change Department, Government of Uttar Pradesh

### SECTION 2: SITE CHARACTERISTICS

- 2.1 Area of wetland (ha): 46.352 Ha.

Wetland type (Please tick appropriate category and sub-category)

category	subcategory
<input checked="" type="checkbox"/> Natural(Inland)	<input type="checkbox"/> Permanent lakes <input checked="" type="checkbox"/> Seasonal/ intermittent lakes <input type="checkbox"/> Permanent streams/ creeks <input type="checkbox"/> Seasonal/ intermittent streams/ creeks <input type="checkbox"/> Oxbow <input type="checkbox"/> River floodplain <input type="checkbox"/> Permanent freshwater marshes <input type="checkbox"/> Seasonal/ intermittent <input checked="" type="checkbox"/> freshwater marshes <input type="checkbox"/> Shrub-dominated wetlands <input type="checkbox"/> Tree-dominated wetlands <input type="checkbox"/> Geothermal wetlands <input type="checkbox"/> Karst and other subterranean hydrological systems
<input type="checkbox"/> Natural(Coastal)	<input type="checkbox"/> Coastal lagoon <input type="checkbox"/> Estuary <input type="checkbox"/> Intertidal mud, sand or salt flats <input type="checkbox"/> Mangroves

Anamika  
 ANAMIKA  
 RANGE FOREST OFFICER  
 SIKANDRABAD RANGE  
 GAUTAMBUDHNAGAR

RANGE FOREST OFFICER  
 SIKANDRABAD RANGE  
 GAUTAMBUDHNAGAR

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3

<input type="checkbox"/> Coral reefs	
<input type="checkbox"/> Human-made	<input type="checkbox"/> Aquaculture pond <input type="checkbox"/> Tank <input type="checkbox"/> Saltpan <input type="checkbox"/> Dam / Reservoir

2.3 Depth (m): Average: 0.85m Maximum: 1.23m

2.4 Elevation (above mean sea level): 184.7 msl

2.5 Water regimes

a) Main source of water (tick all applicable)

Rainfall  Groundwater  Catchment runoff  Direct/indirect inflow from river

Others, please specify (Seepage from canal)

Name of River/Canal system: TALDA MINOR (MATH BRANCH GANGA CANAL)

b) Water permanence:  Mostly permanent  Mostly intermittent

c) Destination of water from wetland

Feeds groundwater  To downstream catchment  To river  To sea

d) Water pH: (absolute value: 8.50)

(< 5.5)  (5.5 – 7.4) (> 7.4)  Not known

e) Water salinity

Fresh (< 0.5 g/l)  Brackish (0.5 – 30 g/l)  Euhaline (30- 40 g/l)  Hypersaline (>40g/l)  Not known

f) Nutrients in water

Eutrophic  Mesotrophic  Oligotrophic  Not known

Probable source of Nutrients: surface runoff from agricultural fields

2.6 Climatic setting

a) Annual Rainfall /Snowfall(mm): 400 -500 mm (July to October)

b) Temperature (°C) 14.2°C – 32.8°C

c) Humidity (%) Minimum: 18% Maximum: 86%

2.7 Area of zone of influence (in ha): 66.538 ha

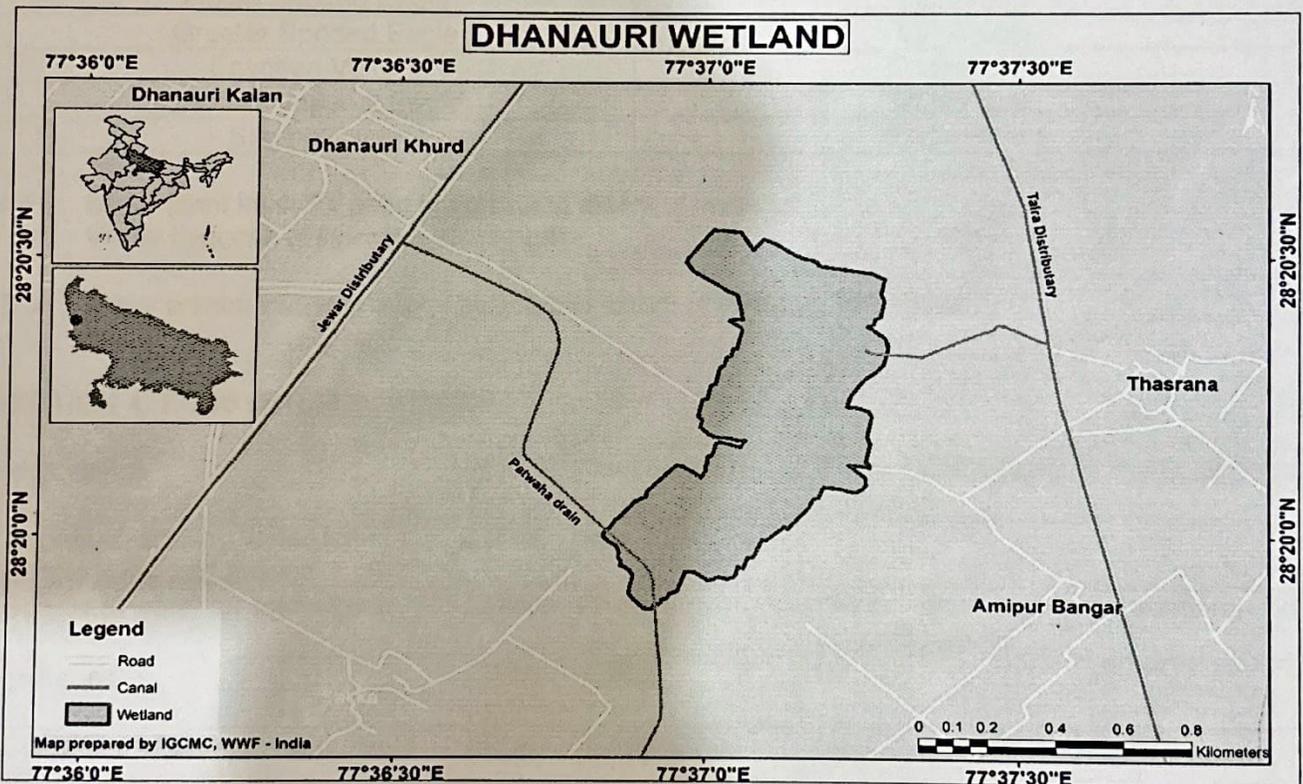
2.8 Major land use within zone of influence (provide as approximate % of catchment area)

*Anamika*  
 ANAMIKA  
 RANGE FOREST OFFICER  
 SIKANDRABAD RANGE  
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Class	Area (%)
Water	4.164
Swampy/Marshy Land	4.366
Plantation/Trees	0.560
Agriculture land	73.373
Built-up	2.610
Open/Barren	14.927
Total	100

2.9 Map of wetland and its zone of influence (cadastral scale/1: 10,000 or lower for wetlands < 500 ha and for wetlands ≥ 500 ha, 1: 25,000 or lower) : 1: 4000 (map Enclosed as annexure 1)



### SECTION 3: BIODIVERSITY

#### 3.1 List of plant species present in wetland:

A total of 257 vascular plants belonging 214 genera under 29 Orders and 65 families were documented. Poaceae and Fabaceae is the largest family represented by 32 species each followed by Asteraceae represented by 20 species. Herbs dominate the flora by 144 plant species followed by 39 trees, 31 grasses, 20 climbers, 12 shrubs and 11 species of sedges.

#### 3.2 List of animal species present in wetland:

Scientific name	Common name
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Anamika  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
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<i>Antigone Antigone</i>	Sarus Crane
<i>Aythyaferina</i>	Common Pochard
<i>Aythya nyroca</i>	Ferruginous Duck
<i>Ciconia episcopus</i>	Asian Woollyneck
<i>Clanga hastate</i>	Indian Spotted Eagle
<i>Clangaclanga</i>	Greater Spotted Eagle
<i>Neophron percnopterus</i>	Egyptian Vulture
<i>Aquila heliaca</i>	Eastern Imperial Eagle
<i>Aquila nipalensis</i>	Steppe Eagle

### 3.3 Species of conservation significance (rare, endangered, threatened, endemic species)

Common name	Conservation Status
Sarus Crane	Vulnerable
Common Pochard	Vulnerable
Ferruginous Duck	Near threatened
Asian Woollyneck	Vulnerable
Indian Spotted Eagle	Vulnerable
Greater Spotted Eagle	Vulnerable
Egyptian Vulture	Endangered
Eastern Imperial Eagle	Vulnerable
Steppe Eagle	Endangered

3.4 Major plant invasive alien species and extent of invasion  
Water hyacinth (*Eichornea crassipes*)

3.5 Major animal invasive alien species and extent of invasion: Not known.

### SECTION 4: ECOSYSTEM SERVICES

Importance	Relevant for the site (pl. tick yes or no)	If Yes, Details (upto 50 words for each category)
Source of drinking water for people living and around	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	
Source of water for agriculture	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Water is used by pumping in agriculture field
Fisheries	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Cultivation of aquatic food plants	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Medicinal plants	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Is a recreational site	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	A popular birding site in NCR especially during winter when migratory birds visit. Small parks near wetland add to recreational value
Buffering communities from extreme events as floods and storms	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Act as sink for rain water
Groundwater recharge	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Recharge ground water regularly.

ANANDI  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHINAGAR  
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Water purification	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Apart from percolation of water, purify sewage water from drain also
Acts as a sink for sediments	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Although it is a small water body, the sediments carried from and surface runoff get settled in the wetland
Has significant cultural and religious values	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Is a site for recreation and aquatic sport	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Source/cultivation noteworthy food plants species	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Habitat for noteworthy animal species	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Sarus Cranes
Habitat for migratory water birds.	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Migratory bird species visit this wetland during winter
Supports fisheries /aquaculture	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Mining	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Any other, please list		Nil

#### SECTION 5: PRE-EXISTING RIGHTS AND PRIVILEGES

Nature of right and privilege	Relevant for the site (please tick yes or no)	Does this negatively impact the wetland's ecological health?	Brief description (up to 50 words for each category)
Community Fishing (without any lease or permission from government department)	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Fishing under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Harvest of plants (without any lease or permission from government department)	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Harvest of plants under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Agriculture or horticulture within wetland	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Agriculture in the wetland boundary as ownership is private

Anamika  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMPUDHNAGAR

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Grazing	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Grazing is observed in immediate periphery and within wetland boundary.
Religious practices	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Withdrawal of water for domestic use	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Withdrawal of water for agriculture or fisheries	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Reduces water in wetland
Bathing or wallowing of domestic animals (buffalo, elephant etc.)	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Degrades water quality
Drinking water for bovines	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Plying of boats	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Any other, please list here	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	

## SECTION 6: PRESENT AND POTENTIAL THREATS

Threat	Degree	Present or Potential	Additional information, if any
Changes in water inflow and outflow	<input checked="" type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Water inflow is mostly by rain water and Water outflow is through Link Nala that drains into Hindon. Area adjacent to TALDA BRANCH is being developed by the GNIDA. Local catchment degraded due to construction of linear infrastructure and wetland is dependent on external source for water, resulting in reduced availability of water.
Pollution (sewage/solid waste disposal etc.)	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Chemical rich agricultural inflow and sewage generated in the nearby villages finds its way in the wetland. Container depot near TALDA BRANCH adds pollution.
Unsustainable harvest of biological resources	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Mining	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Siltation/Idol immersion Estimated rate of siltation	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Siltation is due to surface runoff. No idol immersion observed.
Encroachment	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	Nil

ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHNAGAR

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Spread of invasive species	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Wetland is infested with <i>Prosopis juliflora</i> , Water Hyacinth and <i>Ipomea fistulosa</i>
Any other, please list	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	Nil

Anamika  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHNAGAR

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**SECTION 7: Activities Proposed to be prohibited (other than those listed in Rule 4(2) of Wetlands Rules)**

Activity	Prohibited within wetlands or zone of influence	Details of specific area wherein activity is prohibited	Name of department / agency responsible for regulation	Additional information, if any
Construction of permanent nature	√ Wetland √ Zone of influence	Within the wetland boundary	YEIDA, Uttar Pradesh Forest Department	
Reclamation /filling up	√	Any reclamation for construction of roads and other linear infrastructure must be checked.		
Setting up of new industries/ expansion of existing industries	√			
Handling or storage / disposal of hazardous substances (except port areas )				

**SECTION 8: ACTIVITIES PROPOSED TO BE REGULATED UNDER WETLANDS (CONSERVATION AND MANAGEMENT) RULES, 2017**

Activity	Place a tick mark, if relevant	Additional information, if any
Withdrawal of water / impoundment /diversion or any other hydrological intervention	✓	
Harvesting of resources (living/non-living)		
Grazing	✓	Grazing needs to be regulated. Biodiversity hotspots to be identified and protected against indiscriminate grazing.
Discharge of treated sewage/ effluent/ wastewater	✓	Decentralized sewage treatment plants needs to be constructed

*Anamika*  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHINAGAR

✓  
प्रभागीय वनाधिकारी  
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Construction of boat jetties, and facilities for temporary use, as pantoon bridges		
Aquaculture, agriculture and horticulture activities within the wetland boundaries.	✓	Sustainable agriculture activities with reduced use of water and chemicals to be promoted.
Any other, please list		

### SECTION 9: ACTIVITIES PROPOSED TO BE PERMITTED

Activity	Place a tick mark if relevant	Within wetlands or zone of influence	Additional information, if any
Rain water harvesting		Wetland / Wetlands complex boundary Zone of influence	
Adoption of renewal energy and green technology	✓	✓ Wetland / Wetlands complex boundary ✓ Zone of influence	
Plantation of indigenous & fruiting trees	✓	✓ Wetland / Wetlands complex boundary ✓ Zone of influence	
Environmental awareness among stakeholders	✓	✓ Wetland / Wetlands complex boundary ✓ Zone of influence	
Research in wetlands	✓	✓ Wetland / Wetlands complex boundary Zone of influence	
Organic farming	✓	Wetland / Wetlands complex boundary ✓ Zone of influence	
Argo-forestry		Wetland / Wetlands complex boundary Zone of influence	

### SECTION 10: LISTING OF AVAILABLE SCIENTIFIC RESOURCES USED

G.P.S. for map preparation.

*Anamika*  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHINAGAR

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Water purification	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Apart from percolation of water, purify sewage water from drain also
Acts as a sink for sediments	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Although it is a small water body, the sediments carried from and surface runoff get settled in the wetland
Has significant cultural and religious values	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Is a site for recreation and aquatic sport	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Source/cultivation noteworthy food plants species	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Habitat for noteworthy animal species	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Sarus Cranes
Habitat for migratory water birds.	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	Migratory bird species visit this wetland during winter
Supports fisheries /aquaculture	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Mining	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	Nil
Any other, please list		Nil

## SECTION 5: PRE-EXISTING RIGHTS AND PRIVILEGES

Nature of right and privilege	Relevant for the site (please tick yes or no)	Does this negatively impact the wetland's ecological health?	Brief description (up to 50 words for each category)
Community Fishing (without any lease or permission from government department)	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Fishing under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Harvest of plants (without any lease or permission from government department)	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Harvest of plants under lease from government department	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Agriculture or horticulture within wetland	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Agriculture in the wetland boundary as ownership is private

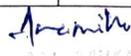
*Anamika*  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHNAGAR

प्रभागीय वनाधिकारी  
गौतमबुद्धनगर वन प्रभाग  
गौतमबुद्धनगर

Grazing	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Grazing is observed in immediate periphery and within wetland boundary.
Religious practices	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Withdrawal of water for domestic use	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Nil
Withdrawal of water for agriculture or fisheries	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Reduces water in wetland
Bathing or wallowing of domestic animals (buffalo, elephant etc.)	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	Degrades water quality
Drinking water for bovines	<input checked="" type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	
Plying of boats	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No	<input type="checkbox"/> Yes <input checked="" type="checkbox"/> No <input type="checkbox"/> Not assessed	
Any other, please list here	<input type="checkbox"/> Yes <input type="checkbox"/> No	<input type="checkbox"/> Yes <input type="checkbox"/> No <input type="checkbox"/> Not assessed	

## SECTION 6: PRESENT AND POTENTIAL THREATS

Threat	Degree	Present or Potential	Additional information, if any
Changes in water inflow and outflow	<input checked="" type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Water inflow is mostly by rain water and Water outflow is through Link Nala that drains into Hindon. Area adjacent to TALDA BRANCH is being developed by the GNIDA. Local catchment degraded due to construction of linear infrastructure and wetland is dependent on external source for water, resulting in reduced availability of water.
Pollution (sewage/solid waste disposal etc.)	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Chemical rich agricultural inflow and sewage generated in the nearby villages finds its way in the wetland. Container depot near TALDA BRANCH adds pollution.
Unsustainable harvest of biological resources	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Mining	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	
Siltation/Idol immersion Estimated rate of siltation	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Siltation is due to surface runoff. No idol immersion observed.
Encroachment	<input type="checkbox"/> High <input type="checkbox"/> Medium <input checked="" type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	Nil

  
 ARUNIKA  
 RANGE FOREST OFFICER  
 SIKANDRABAD RANGE  
 CAUTAWADI NAGAR

  
 प्रभाकर वर्माधिकारी  
 गौतमबुद्धनगर वन प्रभाग  
 गौतमबुद्धनगर

Spread of invasive species	<input type="checkbox"/> High <input checked="" type="checkbox"/> Medium <input type="checkbox"/> Low	<input checked="" type="checkbox"/> Present <input type="checkbox"/> Potential	Wetland is infested with <i>Prosopis juliflora</i> , Water Hyacinth and <i>Ipomea fistulosa</i>
Any other, please list	<input type="checkbox"/> High <input type="checkbox"/> Medium <input type="checkbox"/> Low	<input type="checkbox"/> Present <input type="checkbox"/> Potential	Nil

Anamika.  
ANAMIKA  
RANGE FOREST OFFICER  
SIKANDRABAD RANGE  
GAUTAMBUDHNAGAR

प्रभागीय वनाधिकारी  
गौतमबुद्धनगर वन प्रभाग  
गौतमबुद्धनगर

Dhanauri Kela

Label	Longitude	Latitude	Label	Longitude	Latitude
1	77.61848	28.34251	61	77.61591	28.31622
2	77.61756	28.32341	62	77.61531	28.31574
3	77.61781	28.31479	63	77.61560	28.31142
4	77.61812	28.30234	64	77.61580	28.31143
5	77.61804	28.29207	65	77.61581	28.31138
6	77.61801	28.28176	66	77.61551	28.31136
7	77.61821	28.27176	67	77.61571	28.31134
8	77.61796	28.26156	70	77.61501	28.31138
9	77.61808	28.25141	71	77.61466	28.31138
10	77.62026	28.24121	72	77.61424	28.31239
11	77.62109	28.23121	73	77.61449	28.31377
12	77.62141	28.22104	74	77.61417	28.31245
13	77.62129	28.20970	75	77.61417	28.31251
14	77.62142	28.20016	76	77.61418	28.31264
15	77.62131	28.19013	77	77.61418	28.31264
16	77.62125	28.17999	78	77.61402	28.31131
17	77.62115	28.17042	79	77.61402	28.31131
18	77.62116	28.16044	80	77.61389	28.31270
19	77.62099	28.15050	81	77.61380	28.31340
20	77.62104	28.14024	82	77.61308	28.31351
21	77.62104	28.13009	83	77.61422	28.31375
22	77.62142	28.12044	84	77.61476	28.31416
23	77.62142	28.11044	85	77.61504	28.31455
24	77.62121	28.10021	86	77.61506	28.31455
25	77.62095	28.09007	87	77.61541	28.31505
26	77.62055	28.08001	88	77.61508	28.31504
27	77.62026	28.07028	89	77.61502	28.31502
28	77.62051	28.06016	90	77.61503	28.31505
29	77.62043	28.05021	91	77.61505	28.31523
30	77.62102	28.04021	92	77.61504	28.31524
31	77.62111	28.03044	93	77.61504	28.31524
32	77.62099	28.02025	94	77.61527	28.31527
33	77.62108	28.01024	95	77.61604	28.31629
34	77.62096	28.00025	96	77.61602	28.31609
35	77.62116	28.00042	97	77.61501	28.31604
36	77.62107	28.00044	98	77.61713	28.31597
37	77.62081	28.00041	99	77.61713	28.31623
38	77.62094	28.00060	100	77.61609	28.31623
39	77.62097	28.00042	101	77.61604	28.31623
40	77.62086	28.00040	102	77.61605	28.31624
41	77.62088	28.00041	103	77.61605	28.31624
42	77.62026	28.00041	104	77.61604	28.31622
43	77.61982	28.00041	105	77.61604	28.31624
44	77.61974	28.00044	106	77.61609	28.31624
45	77.61974	28.00049	107	77.61607	28.31778
46	77.61985	28.00045	108	77.61601	28.31785
47	77.61987	28.00041	109	77.61601	28.31785
48	77.61987	28.00041	110	77.61601	28.31785
49	77.61987	28.00041	111	77.61601	28.31785
50	77.61987	28.00041	112	77.61601	28.31785
51	77.61979	28.00046	113	77.61601	28.31785
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56	77.61948	28.00028	118	77.61601	28.31785
57	77.61972	28.00028	119	77.61601	28.31785
58	77.61971	28.00028	120	77.61601	28.31785
59	77.61971	28.00028	121	77.61601	28.31785
60	77.61971	28.00028	122	77.61601	28.31785
61	77.61971	28.00028	123	77.61601	28.31785
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63	77.61971	28.00028	125	77.61601	28.31785
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67	77.61971	28.00028	129	77.61601	28.31785
68	77.61971	28.00028	130	77.61601	28.31785
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73	77.61971	28.00028	135	77.61601	28.31785
74	77.61971	28.00028	136	77.61601	28.31785
75	77.61971	28.00028	137	77.61601	28.31785
76	77.61971	28.00028	138	77.61601	28.31785
77	77.61971	28.00028	139	77.61601	28.31785
78	77.61971	28.00028	140	77.61601	28.31785
79	77.61971	28.00028	141	77.61601	28.31785
80	77.61971	28.00028	142	77.61601	28.31785
81	77.61971	28.00028	143	77.61601	28.31785
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84	77.61971	28.00028	146	77.61601	28.31785
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88	77.61971	28.00028	150	77.61601	28.31785
89	77.61971	28.00028	151	77.61601	28.31785
90	77.61971	28.00028	152	77.61601	28.31785
91	77.61971	28.00028	153	77.61601	28.31785
92	77.61971	28.00028	154	77.61601	28.31785
93	77.61971	28.00028	155	77.61601	28.31785
94	77.61971	28.00028	156	77.61601	28.31785
95	77.61971	28.00028	157	77.61601	28.31785
96	77.61971	28.00028	158	77.61601	28.31785
97	77.61971	28.00028	159	77.61601	28.31785
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108	77.61971	28.00028	170	77.61601	28.31785
109	77.61971	28.00028	171	77.61601	28.31785
110	77.61971	28.00028	172	77.61601	28.31785
111	77.61971	28.00028	173	77.61601	28.31785
112	77.61971	28.00028	174	77.61601	28.31785
113	77.61971	28.00028	175	77.61601	28.31785
114	77.61971	28.00028	176	77.61601	28.31785
115	77.61971	28.00028	177	77.61601	28.31785
116	77.61971	28.00028	178	77.61601	28.31785
117	77.61971	28.00028	179	77.61601	28.31785
118	77.61971	28.00028	180	77.61601	28.31785
119	77.61971	28.00028	181	77.61601	28.31785
120	77.61971	28.00028	182	77.61601	28.31785
121	77.61971	28.00028	183	77.61601	28.31785
122	77.61971	28.00028	184	77.61601	28.31785
123	77.61971	28.00028	185	77.61601	28.31785
124	77.61971	28.00028	186	77.61601	28.31785
125	77.61971	28.00028	187	77.61601	28.31785
126	77.61971	28.00028	188	77.61601	28.31785
127	77.61971	28.00028	189	77.61601	28.31785
128	77.61971	28.00028	190	77.61601	28.31785
129	77.61971	28.00028	191	77.61601	28.31785
130	77.61971	28.00028	192	77.61601	28.31785
131	77.61971	28.00028	193	77.61601	28.31785
132	77.61971	28.00028	194	77.61601	28.31785
133	77.61971	28.00028	195	77.61601	28.31785
134	77.61971	28.00028	196	77.61601	28.31785
135	77.61971	28.00028	197	77.61601	28.31785
136	77.61971	28.00028	198	77.61601	28.31785
137	77.61971	28.00028	199	77.61601	28.31785
138	77.61971	28.00028	200	77.61601	28.31785

77°36'30"E

DHANAUURI WETLAND

77°37'0"E

77°37'30"E

**Legend**

- Label
- Places
- Canal
- Wetland

Map Prepared by: Tech For Conservation WWF - India

77°36'30"E

77°37'0"E



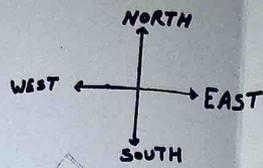
ARRA: 77°37'30"E

RANGE FOREST OFFICER  
SIKANDRABAD RANGE

प्रशासक वन विभाग  
गोतमबुद्ध नगर  
गोतमबुद्ध नगर

निदेशक मत्स्य  
गोतमबुद्ध नगर  
DPRO  
DAO  
B  
ER  
Brisation  
ADCH, NEIDA



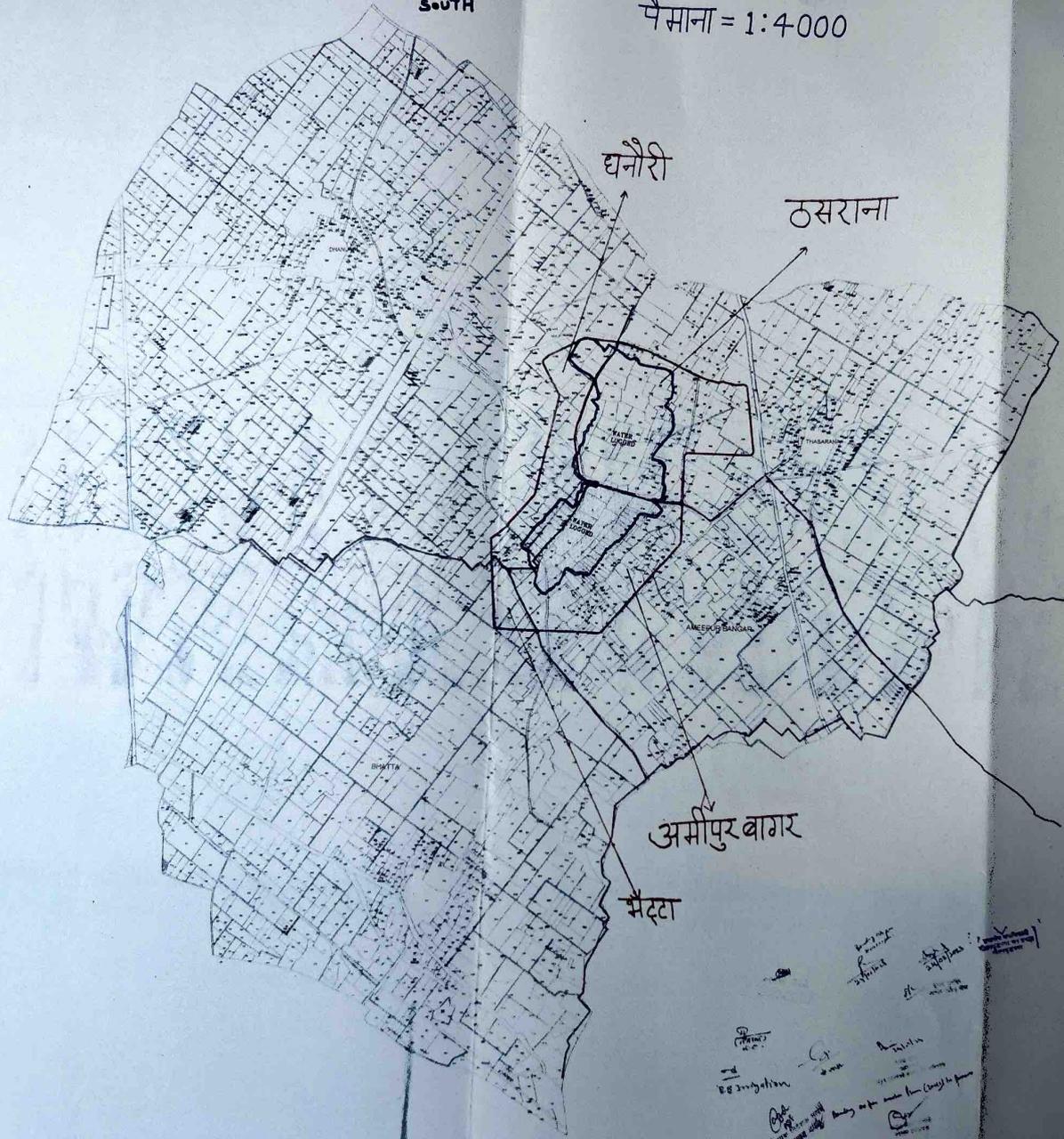


595

# Dhanouri Wetland

पैमाना = 1:4000

EAST — THASARANA  
WEST — DHANUARI  
NORTH — THASARANA  
SOUTH — DAMEEPUR BANGER  
W) BHATTA



Handwritten notes and signatures in Hindi, including the name 'अमीपुर बागर' and other illegible text.

कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग गौतमबुद्धनगर  
 पत्रांक 47/8 /35-1 दिनांक गौतमबुद्धनगर 28-04-2025।  
 सेवा में,

प्रभागीय निदेशक,  
 सामाजिक वानिकी प्रभाग,  
 बुलन्दशहर।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री  
 आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22-01-2025  
 संदर्भ:- मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उत्तर प्रदेश राज्य आर्द्र भूमि  
 प्राधिकरण, लखनऊ की पत्र संख्या 100/26-11(UPSWA) दिनांक 25-04-2025  
 महोदया,

उपरोक्त विषयक संदर्भित पत्र जो जिलाधिकारी बुलन्दशहर/गौतमबुद्धनगर को  
 सम्बोधित एवं आपको तथा अधोहस्ताक्षरी को पृष्ठांकित है, का अवलोकन करने का कष्ट करे।  
 संदर्भित पत्र में उल्लिखित है कि धनौरी वेटलैण्ड जो जनपद गौतमबुद्धनगर एवं बुलन्दशहर में  
 फैला हुआ है, के संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विषयांकित वाद में  
 निर्णय दिनांक 20-01-2025 पारित करते हुए इसे वेटलैण्ड रूल्स, 2017 के अधीन वेटलैण्ड  
 घोषित करने का निर्णय पारित किया गया है।

अतः संदर्भित पत्र की प्रति इस आशय से संलग्न कर प्रेषित की जा रही है कृपया  
 निर्देशानुसार कार्यवाही करने का कष्ट करें ताकि प्राप्त निर्देशो का अनुपालन सुनिश्चित किया  
 जा सके। यहाँ यह भी अवगत कराना है कि विषयगत वाद में सुनवाई की आगामी तिथि  
 05-05-2025 नियत है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

प्रभागीय वनाधिकारी  
 गौतमबुद्धनगर वन प्रभाग  
 गौतमबुद्धनगर

पत्रांक 47/8 / दिनांकित।

प्रतिलिपि निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य वन संरक्षक, पश्चिमी जोन, उत्तर प्रदेश, मेरठ।
2. वन संरक्षक/क्षेत्रीय निदेशक सामाजिक वानिकी मेरठ वृत्त मेरठ।

प्रभागीय वनाधिकारी  
 गौतमबुद्धनगर वन प्रभाग  
 गौतमबुद्धनगर

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, बुलन्दशहर ।  
पत्रांक 4237/14-1 दिनांक, बुलन्दशहर, 01, मई, 2025 ।

सेवा मे,

उप जिलाधिकारी  
सिकन्दरबाद ।

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22.01.2025 ।

सन्दर्भ:- मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ का पत्र सं0 100/26-11 (यू0पी0एस0डब्ल्यू0ए0) दिनांक 25.04.2025 ।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22.01.2025 के क्रम में मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण लखनऊ के पत्र सं0 100/26-11 (यू0पी0एस0डब्ल्यू0ए0) दिनांक 25.04.2025 द्वारा अवगत कराया गया है कि धनौरी वेटलैण्ड जो जनपद गौतमबुद्धनगर व बुलन्दशहर में फैला हुआ है। प्रश्नगत क्षेत्र के वांछित ब्रीफ डॉक्यूमेंट (अभिलेख) उपलब्ध कराने हेतु लिखा गया है। अवगत कराना है कि जनपद बुलन्दशहर में अमीरपुर बांगर का क्षेत्र आता है।

अतः अमीरपुर बांगर से सम्बन्धित वांछित ब्रीफ डॉक्यूमेंट (अभिलेख) उपलब्ध कराने का कष्ट करें। ताकि अग्रिम कार्यवाही करायी जा सके।

संलग्नक-उपरोक्तानुसार।

भवदीया  
प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
बुलन्दशहर।

संख्या: 4237/14-1 दिनांकित।

प्रतिलिपि:- क्षेत्रीय वनाधिकारी स्याना को सूचनार्थ एवं इस आशय से प्रेषित कि उप जिलाधिकारी सिकन्दरबाद से वांछित सूचना प्राप्त कर उपलब्ध कराये।

प्रभागीय निदेशक,  
सामाजिक वानिकी प्रभाग,  
बुलन्दशहर।



कार्यालय

उपजिलाधिकारी-सिकन्द्राबाद,

जनपद बुलन्दशहर

OFFICE OF THE SUB DIVISIONAL MAGISTRATE SIKANDRABAD, DIST. BULANDSHAHR

पत्रांक-151 / एस0टी0-एस0डी0एम0 / 2025

दिनांक:- 01 मई, 2025

विषय:- मा0 राष्ट्रीय हरित अधिकारण नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22.01.2025 के सम्बन्ध में।

प्रभागीय निदेशक,  
सामाजिक वानकी प्रभाग,  
बुलन्दशहर ।

महोदया,

कृपया उपर्युक्त विषयक अपने कार्यालय के पत्र संख्या 4237/14-1 बुलन्दशहर दिनांक 01.05.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके अन्तर्गत धनौरी वेटलैण्ड जो जनपद गौतमबुद्धनगर व बुलन्दशहर में फैला होने का उल्लेख करते हुए तहसील सिकन्द्राबाद जनपद बुलन्दशहर के ग्राम अमीरपुर बांगर जो उक्त क्षेत्रांतर्गत आता है, के सम्बन्ध में वांछित ब्रीफ अभिलेख उपलब्ध कराये जाने हेतु निर्देशित किया गया है।

तत्संबंध में महोदया को सादर अवगत कराना है। प्रश्नगत ग्राम अमीरपुर बांगर तहसील सिकन्द्राबाद जनपद बुलन्दशहर यमुना एक्सप्रेसवे प्राधिकरण में अधिसूचित ग्रामों की सूची में सम्मिलित है, जो अधिसूचना संख्या 3877/77-4-2001-3(एन)/2001 दिनांक 22.08.2001 के क्रमांक 284 पर अंकित है। उक्त ग्राम अमीरपुर बांगर परगना व तहसील सिकन्द्राबाद यमुना एक्सप्रेसवे प्राधिकरण क्षेत्रांतर्गत आने के कारण विकास से सम्बन्धित सभी प्रकार के अधिकार यमुना एक्सप्रेसवे प्राधिकरण में निहत है। उक्त अधिसूचना की छायाप्रति साथ संलग्न है। आख्या महोदया की सेवा में सादर प्रेषित है।  
संलग्नक:- यथोक्त।

(संतोष कुमार)  
उपजिलाधिकारी  
सिकन्द्राबाद।

यमुना एक्सप्रेसवे प्राधिकरण में अधिसूचित ग्रामों की सूची

अधिसूचना संख्या 697/77-4-2001-3(एन)/2001 दिनांक 24.04.01			
क्रमांक	जनपद का नाम	तहसील का नाम	ग्राम का नाम
1.	गौतमबुद्धनगर	सदर	जगनपुर उर्फ अफजलपुर
2.			दनकौर
3.			अच्छेजा बुजुर्ग
4.			रामपुर बांगर
5.			उस्मानपुर
6.			डूंगरपुर रीलका
7.			पारसील
8.			मिर्जापुर
अधिसूचना संख्या 3877/77-4-2001-3(एन)/2001 दिनांक 22.08.01			
9.	गौतमबुद्धनगर	जेवर	अलावलपुर
10.			मेवला गोपालगढ़
11.			जेवर बांगर
12.			सबीता मुस्ताफाबाद
13.			माचीपुर बांगर
14.			अलाउद्दीन नगर उर्फ डुडेर
15.			मुकीमपुर सिवारा
16.			रामपुर बांगर
17.			दयानतपुर
18.			करोली बांगर
19.			करोली खादर
20.	गौतमबुद्धनगर	जेवर व सदर	तिरथली
21.			फलौदा बांगर
22.			फलौदा खादर
23.			सुल्तानपुर
24.			सिरोली खादर
25.			मेहदीपुर बांगर
26.			भाईपुर ब्रह्मनाथ
27.			मौहम्मदाबाद खेर
28.			रुतमपुर

265.			रामनेर
266.			बल्लभनगर उर्फ करोल बांगर
267.			सिरसा
268.			नीमका शाहजहांपुर
269.			सादुल्लापुर उर्फ मांडलपुर
270.			मंगरीली
271.			अलियाबाद उर्फ मेहदीपुर
272.			छातंगा खुर्द
273.			झुप्पा
274.			शमशम नगर
275.			भगवन्तपुर छातंगा
276.			मीरपुर कच्छ उर्फ कानी गढी
277.			जेवर खादर
278.			गोविन्सगढ़
279.			माचीपुर खादर
280.	बुलन्दशहर	सिकन्दरशाबाद	खानी बुर्ज
281.			ककोड
282.			अलोदा जागीर
283.			हिरनोटी
284.			अमीरपुर बांगर
285.			वैलाना
286.			अलीपुरा
287.			आजमपुर हुसेनपुर
288.			सुनपेडा
289.			मोहम्मदपुर केहरी
290.			अरनिया कमालपुर
291.			हसनपुर वकसुबा
292.			नगला गोविन्दपुर
293.			सलेमपुर जाट
294.			गडाना
295.			अजयनगर उर्फ जाफरपुर
296.			जैतपुर
297.			ख्वाजपुर अमीनाबाद उर्फ फकीरगढी
298.			चौकी

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, बुलन्दशहर ।

पत्रांक 4238 /14-1 दिनांक, बुलन्दशहर, 01, मई, 2025 ।

सेवा मे,

प्रभागीय वनाधिकारी,

गौतमबुद्धनगर वन प्रभाग ।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 संख्या 630/2023 श्री आनन्द आर्या बनाम भारत सरकार व अन्य में पारित निर्णय दिनांक 22.01.2025 ।

सन्दर्भ:-

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ का पत्र सं0 100/26-11 (यू0पी0एस0डब्ल्यू0ए0) दिनांक 25.04.2025 ।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के कम में अवगत कराना है कि धनौरी वेटलैण्ड जो जनपद गौतमबुद्धनगर व बुलन्दशहर में फैला हुआ है के संबंध में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा विषयांकित वाद में निर्णय दिनांक 22.01.2025 में पारित किया गया है। उपरोक्त के विषय में वेटलैण्ड्स रूल 2017 के अधीन घोषित कराने हेतु ब्रीफ डॉक्यूमेंट तैयार करने की कार्यवाही के लिए निर्देश दिये गये हैं। प्रश्नगत प्रकरण के विषय में कार्यालय अद्योहस्ताक्षरी के पत्रांक 4237/14-1 दिनांक 01.05.2025 द्वारा उप जिलाधिकारी सिकन्द्राबाद से सूचना चाही गयी जिसके कम में प्रश्नगत ग्राम अमीरपुर बांगर तहसील सिकन्द्राबाद, जनपद बुलन्दशहर के विषय में उप जिलाधिकारी सिकन्द्राबाद के पत्रांक 151/एस0टी0-एस0डी0एम0/2025 दिनांक 01.05.2025 द्वारा अवगत कराया गया है कि उक्त ग्राम यमुना एक्सप्रेस-वे औद्योगिक विकास प्राधिकरण में अधोसूचित ग्रामों की सूची में सम्मिलित है, जो अधिसूचना संख्या 3877/77-4-2001-3(एन)/2001 दिनांक 22.08.2021 के क्रमांक 284 पर अंकित है। उक्त अधिसूचना की छायाप्रति संलग्न है तथा ग्राम अमीरपुर बांगर परगना व तहसील सिकन्द्राबाद, यमुना एक्सप्रेस-वे प्राधिकरण क्षेत्रान्तर्गत आने के कारण विकास से सम्बन्धित सभी प्रकार के अधिकार यमुना एक्सप्रेस-वे प्राधिकरण में निहित है।

अतः धनौरी वेटलैण्ड के अन्तर्गत जनपद बुलन्दशहर की भूमि- ग्राम अमीरपुर बांगर को वेटलैण्ड रूल्स 2017 के अधीन घोषित कराने हेतु जनपद बुलन्दशहर की जिला आर्द्रभूमि समिति की ओर से ब्रीफ डॉक्यूमेंट बनाने की कार्यवाही अपेक्षित नहीं है। सूचना अग्रिम कार्यवाही हेतु प्रेषित है। संलग्नक-उपरोक्तानुसार।

भवदीया

*Singh*

प्रभागीय निदेशक/सदस्य सचिव  
जिला आर्द्रभूमि समिति

सा0वा0 प्रभाग  
बुलन्दशहर।

संख्या: 4238 /14-1 दिनांकित।

प्रतिलिपि- मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ ।

प्रतिलिपि- मुख्य वन संरक्षक, पश्चिमी जोन, मेरठ ।

प्रतिलिपि- वन संरक्षक/क्षेत्रीय निदेशक, मेरठ वृत्त मेरठ ।

प्रतिलिपि- जिलाधिकारी/अध्यक्ष जिला आर्द्रभूमि समिति बुलन्दशहर ।

प्रतिलिपि- प्रभागीय वनाधिकारी, गौतमबुद्धनगर वन प्रभाग ।

प्रभागीय निदेशक/सदस्य सचिव  
जिला आर्द्रभूमि समिति

सा0वा0 प्रभाग  
बुलन्दशहर।

कार्यालय प्रभागीय वनाधिकारी, गौतमबुद्धनगर वन-प्रभाग ई-1, सैक्टर-1 नोएडा।

पत्रांक 4770/141 गौतमबुद्धनगर

दिनांक 05 मई 2025।

सेवा में,

वन संरक्षक/क्षेत्रीय निदेशक,  
सामाजिक वानिकी मेरठ वृत्त,  
मेरठ।

विषय :- धनौरी वेटलैण्ड को अधिसूचित करने हेतु ब्रीफ डॉक्यूमेन्ट तैयार करने के सम्बन्ध में।

सन्दर्भ:- आपका कार्यालय पत्रांक 3235/14-1 दिनांक 27-04-2025।

महोदय,

उपर्युक्त विषयक सन्दर्भित पत्र के क्रम में, अवगत कराना है कि इस प्रभाग के अन्तर्गत धनौरी आर्द्रभूमि को आर्द्रभूमि अधिसूचित करने एवं माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में प्रचलित ओ0 ए0 सं0 630/2023 आन्नद आर्या बनाम यूनियन ऑफ इण्डिया एण्ड अन्य में स्टैट वेटलेण्ड अथोरिटी उ0प्र0लखनऊ उक्त वाद में क्रमंक 4 पर वादी है। अतः इस क्रम में उ0प्र0राज्य आर्द्रभूमि प्राधिकरण, लखनऊ ने अपने पत्रांक को0के0 3058/6ई-2(एन0जी0टी0) दिनांक 23-04-2025 में बैठक आयोजित की गयी, तथा निम्न निर्देशो का अनुपालन किया गया।

1:- मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव उ0प्र0राज्य आर्द्रभूमि प्राधिकरण, लखनऊ के पत्र संख्या 101/26-11(UPSWA) दिनांक 25-04-2025 द्वारा पूर्व में प्रेषित पत्रांक 179/2-1 दिनांक 05-07-2024 ब्रीफ डॉक्यूमेन्ट में आपत्तियों बतायी गयी थी, जिनका निस्तारण कर दिया गया है।

2:- मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव उ0प्र0राज्य आर्द्रभूमि प्राधिकरण, लखनऊ के पत्र संख्या 100/26-11(UPSWA) दिनांक 25-04-2025 जो जिलाधिकारी/अध्यक्ष जिला आर्द्रभूमि समिति, गौतमबुद्धनगर एवं जिलाधिकारी/अध्यक्ष जिला आर्द्रभूमि समिति, बुलन्दशहर को सम्बोधित है, तथा प्रभागीय वनाधिकारी/सदस्य-सचिव, जिला आर्द्रभूमि समिति, गौतमबुद्धनगर व बुलन्दशहर को पृष्ठांकित है, इस पत्र में भारत सरकार द्वारा निर्धारित प्रारूप में धनौरी वेटलैण्ड का ब्रीफ डॉक्यूमेन्ट, 1:4000 स्केल पर मानचित्र का अनुमोदन सभी सदस्यों के हस्ताक्षर सहित जिला आर्द्रभूमि समिति गौतमबुद्धनगर व बुलन्दशहर से कराकर सक्षम स्तर को प्रस्तुत करने हेतु निर्देशित किया गया है।

उक्त क्रम में विस्तृत आख्या निम्न प्रकार से है:-

विवरण	अनुपालन की प्रगति
<p>धनौरी आर्द्रभूमि से सम्बन्धित प्रकरण माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0 ए0 सं0 630/2023 आन्द आर्या बनाम यूनिशन ऑफ इण्डिया एण्ड अन्य विद्याराष्ट्रीन है। उक्त वाद में मा0 न्यायालय द्वारा सुनवाई की तिथि 22.01.2025 को निम्न आदेश पारित किये गये है जो निम्नवत् है:- Counsel for the State has submitted that the Board has decided to declare the Dhanauri wetlands as Wetland in term of Wetland Rules. He seeks four weeks to place on record the relevant notification and also the status of the decision taken by the State authorities in respect of Ramsar site.....</p>	<p>धनौरी को आर्द्रभूमि अधिसूचित किये जाने हेतु इस कार्यालय के पत्रांक 179/2-1 दिनांक 05.07.2024 द्वारा धनौरी आर्द्रभूमि का ब्रीफ ड्राफ्टमेंट तैयारी कर प्रेषित किया गया था। तत्कम में मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ द्वारा अपने कार्यालय पत्रांक 101/26-11 (UPSWA) दिनांकित 25.04.2025 द्वारा बैठक का आयोजन किया गया। पत्र संख्या 101/26-11 (UPSWA) दिनांक 25-04-2025 एवं पत्र संख्या 100/26-11 (UPSWA) दिनांक 25-04-2025 द्वारा निर्देश दिये गये।</p>
<p>कार्यालय मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव उ0प्र0राज्य आर्द्रभूमि प्राधिकरण, लखनऊ के पत्र संख्या 101/26-11(UPSWA) दिनांक 25-04-2025 द्वारा पूर्व में प्रेषित पत्रांक 179/2-1 दिनांक 05-07-2024 ब्रीफ ड्राफ्टमेंट में आपत्तियाँ बतायी गयी थी।</p>	<p>जिनका निस्तारण कर दिया गया है।</p>
<p>कार्यालय मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव उ0प्र0राज्य आर्द्रभूमि प्राधिकरण, लखनऊ के पत्र संख्या 100/26-11(UPSWA) दिनांक 25-04-2025 जो जिलाधिकारी/अध्यक्ष जिला आर्द्रभूमि समिति, गौतमबुद्धनगर एवं जिलाधिकारी/अध्यक्ष जिला आर्द्रभूमि समिति, बुलन्दशहर को सम्बोधित है, द्वारा भारत सरकार द्वारा निर्धारित प्रारूप में धनौरी वेटलैण्ड का ब्रीफ ड्राफ्टमेंट, 1:4000 स्केल पर मानचित्र का अनुमोदन सभी सदस्यों के हस्ताक्षर सहित जिला आर्द्रभूमि समिति गौतमबुद्धनगर व बुलन्दशहर से कराकर सक्षम स्तर को प्रस्तुत करने हेतु निर्देशित दिया गया है।</p>	<p>जिलाधिकारी/अध्यक्ष, जिला आर्द्रभूमि समिति गौतमबुद्धनगर की अध्यक्षता में दिनांक 01-05-2025 को जिला वेटलैण्ड आर्द्रभूमि समिति गौतमबुद्धनगर का बैठक का आयोजन किया गया, जिसमें ब्रीफ ड्राफ्टमेंट पर जिला आर्द्रभूमि समिति के समक्ष प्रस्तुत किया गया।</p>
<p>जिलाधिकारी/अध्यक्ष, जिला आर्द्रभूमि समिति गौतमबुद्धनगर की अध्यक्षता में दिनांक 01-05-2025 को जिला वेटलैण्ड आर्द्रभूमि समिति गौतमबुद्धनगर की बैठक का आयोजन किया गया, जिसमें ब्रीफ ड्राफ्टमेंट पर जिला आर्द्रभूमि समिति के समक्ष प्रस्तुत किया गया है।</p>	<p>ब्रीफ ड्राफ्टमेंट में हस्ताक्षर करते हुए अनुमोदन प्राप्त कर लिया गया है।</p>
<p>प्रभागीय वनाधिकारी/सदस्य सचिव जिला आर्द्रभूमि समिति गौतमबुद्धनगर के पत्रांक 4765/14-1 दिनांक 01-05-2025 द्वारा समिति अध्यक्ष एवं समस्त सदस्यों द्वारा अनुमोदित एवं हस्ताक्षरित ब्रीफ ड्राफ्टमेंट तैयार किया गया।</p>	<p>प्रभागीय वनाधिकारी बुलन्दशहर के पत्रांक 4238/14-1 दिनांक 01-05-2025 द्वारा कार्यवाही पूर्ण कर ली गयी है। (संलग्नक)</p> <p>ब्रीफ ड्राफ्टमेंट कार्यवाही पूर्ण कर ली गयी है।</p>

चूँकि उक्त प्रकरण में गौतमबुद्धनगर तथा बुलन्दशहर जनपद स्तरों से कार्यवाही की जानी है, जिसके उपरान्त उ०प्र०राज्य आर्द्रभूमि प्राधिकरण, लखनऊ तथा शासन स्तर की विभिन्न कमेटियों के माध्यम से परीक्षण किया जाना है।

उक्त कार्यवाही में समय होने की सम्भावना है अतः आपसे अनुरोध है कि निर्देशों के अनुपालन में अग्रेतर कार्यवाही किये जाने हेतु अतिरिक्त समय प्रदान किये जाने हेतु माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली से अनुरोध किया जा रहा है। उक्त के अनुमोदन की प्रत्याशा में इस आशय का प्रतिउत्तर माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में दाखिल किया जा रहा है।

संलग्नक:— उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी

गौतमबुद्धनगर प्रभाग, गौतमबुद्धनगर

पत्रांक 4770 / दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1:— मुख्य वनसंरक्षकईकोविकास/सदस्य सचिव उ०प्र०राज्य आर्द्रभूमि प्राधिकरण लखनऊ।
- 2:— मुख्य वन संरक्षक, कोर्ट केस, उ०प्र०, लखनऊ।
- 3:— मुख्य वन संरक्षक पश्चिमी जोन उ०प्र०, मेरठ।

प्रभागीय वनाधिकारी

गौतमबुद्धनगर प्रभाग, गौतमबुद्धनगर

पत्रांक 4770 / दिनांकित।

प्रतिलिपि श्री भवरपाल सिंह जादोन एडवोकेट, 121 न्यू लायर चैम्बर सुप्रीमकोर्ट ऑफ इण्डिया नई दिल्ली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी

गौतमबुद्धनगर प्रभाग, गौतमबुद्धनगर

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कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग गौतमबुद्धनगर।

पत्रांक 4765 / 14-1 दिनांक गौतमबुद्धनगर 01/05/2025।

सेवा में,

वन संरक्षक / क्षेत्रीय निदेशक  
सामाजिक वानिकी, मेरठ वृत्त,  
मेरठ।

विषय:- धनौरी वेटलैण्ड को अधिसूचित करने हेतु ब्रीफ डाक्यूमेंट तैयार कर प्रेषित करने के संबंध में।

संदर्भ:- 1. मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ की पत्र संख्या 100/26-11(UPSWA)17/ दिनांक 25-04-2025 एवं पत्रांक 101/26-11(UPSWA)17/ दिनांक 25-04-2025

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्र दिनांक 25-04-2025 का संदर्भ ग्रहण करने की कृपा करें जो अधोहस्ताक्षरी को सम्बोधित एवं आपको पृष्ठांकित है। इस संबंध में अवगत कराना है कि इस कार्यालय के पत्रांक 179/2-1 दिनांक 05-07-2024 द्वारा धनौरी वेटलैण्ड का ब्रीफ डाक्यूमेंट प्रेषित किया गया था। जिस पर मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्र भूमि प्राधिकरण, लखनऊ द्वारा अपनी पत्र संख्या 101/26-11(UPSWA)17/ दिनांक 25-04-2025 द्वारा 6 बिन्दुओं पर आपत्तियों का निराकरण कर पुनः प्रेषित करने हेतु निर्देशित किया गया था।

प्राप्त निर्देश के क्रम में दिनांक 01-05-2025 को जिलाधिकारी गौतमबुद्धनगर/अध्यक्ष जिला आर्द्र भूमि समिति की अध्यक्षता में जिला वेटलैण्ड समिति की बैठक आयोजित की गयी। बैठक में अधोहस्ताक्षरी द्वारा समिति के समक्ष धनौरी वेटलैण्ड को अधिसूचित करने हेतु मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्र भूमि प्राधिकरण, लखनऊ द्वारा अपनी पत्र संख्या 101/26-11(UPSWA)17/ दिनांक 25-04-2025 द्वारा लगायी गयी समस्त आपत्तियों का निराकरण करके ब्रीफ डाक्यूमेंट समिति अध्यक्ष एवं सदस्यों के समक्ष प्रस्तुत किया गया।

प्रस्तुत डाक्यूमेंट पर समिति अध्यक्ष एवं समस्त सदस्यों द्वारा अनुमोदन किया गया एवं ब्रीफ डाक्यूमेंट पर सर्व सम्मति से हस्ताक्षर किये गये।

अतः ब्रीफ डाक्यूमेंट संलग्न कर महोदय की सेवा में इस अनुरोध के साथ संलग्न कर प्रेषित की जा रहा है कृपया ब्रीफ डाक्यूमेंट को उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ को प्रेषित करने की कृपा करें।

संलग्नक-उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी /सदस्य सचिव  
जिला आर्द्र भूमि समिति  
गौतमबुद्धनगर

पत्रांक / दिनांकित।

प्रतिलिपि निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य वन संरक्षक, ईको विकास/सदस्य सचिव, उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण, लखनऊ
2. मुख्य वन संरक्षक, कोर्ट केस उ0प्र0 लखनऊ।
3. मुख्य वन संरक्षक, पश्चिमी जोन, उ0प्र0 मेरठ।
4. जिलाधिकारी, गौतमबुद्धनगर।

प्रभागीय वनाधिकारी /सदस्य सचिव  
जिला आर्द्र भूमि समिति  
गौतमबुद्धनगर

कार्यालय मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव, उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।  
पत्र संख्या- 108 /26-11(UPSWA)- /2025-26 लखनऊ दिनांक: 02 मई, 2025  
सेवा में,

वन संरक्षक, लुप्तप्राय/  
सदस्य-सचिव, टेक्निकल कमेटी,  
उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

विषय- घनौरी वेटलैण्ड के ब्रीफ डाक्यूमेंट का टेक्निकल कमेटी से अनुमोदन कराने के संबंध में।

सन्दर्भ- वन संरक्षक/क्षेत्रीय निदेशक, सा०वा० मेरठ का पत्रांक-3287/14-1 दिनांक 01.05.2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें। (छायाप्रति संलग्न) जिसके द्वारा घनौरी वेटलैण्ड का ब्रीफ डाक्यूमेंट इस कार्यालय को प्राप्त हुआ है। इसे संलग्न कर इस आशय से प्रेषित किया जा रहा कि इसे टेक्निकल कमेटी के समक्ष प्रस्तुत कर इसका अनुमोदन प्राप्त करें।

ज्ञातव्य है कि शासनादेश संख्या-847/14-4-2018-रिट(6)/2017 दिनांक 25.05.2018/द्वारा टेक्निकल कमेटी का गठन किया गया है, जिसके सदस्य-सचिव, वन संरक्षक, लुप्तप्राय परियोजना, उत्तर प्रदेश लखनऊ हैं।

यह भी अवगत हों कि घनौरी वेटलैण्ड को आर्द्रभूमि नियम, 2017 के अंतर्गत अधिसूचित कराने का निर्णय मा एन०जी०टी० द्वारा ओ०ए० संख्या-630/2023 में दिया गया है। अतः बिना किसी विलम्ब के ब्रीफ-डाक्यूमेंट का अनुमोदन कराना सुनिश्चित करें।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

पत्र संख्या- 108 /उक्तदिनांकित।

प्रतिलिपि- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उत्तर प्रदेश, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।

✓ पत्र संख्या- 108 /उक्तदिनांकित।

प्रतिलिपि- प्रभागीय वनाधिकारी, गौतमबुद्धनगर वन प्रभाग, गौतमबुद्धनगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(नीरज कुमार)

मुख्य वन संरक्षक, ईको विकास/सदस्य-सचिव,  
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण, लखनऊ।